

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/13(CHE)/2021  
IN  
PETITION NUMBER : CP/1207/2019  
NAME OF THE PETITIONER : KUP Realty Developers Pvt Ltd & 1 another  
NAME OF THE RESPONDENTS :  
UNDER SECTION : Rule 11 of NCLT Rules, 2016

**ORDER**

Due to paucity of time, matter is adjourned to 29.07.2021 for hearing.

  
[K. NATARAJAN]  
Deputy Registrar